Overseas investments of CPSUs

- 36. SHRI AMBETH RAJAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether Central Public Sector Undertakings are making overseas investments; and
- (b) if so, the details of the overseas investments made by the Central Public Sector Undertakings during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): (a) and (b) Government has granted enhanced powers to the Boards of the profit making Central Public Sector Enterprises (CPSEs) under the Maharatna and Navratna schemes. The Maharatna and Navratna CPSEs have been delegated powers, *inter-alia*, to make equity investments to establish financial joint ventures and wholly owned subsidiaries in India or abroad.

Some of the Maharatna/Navratna CPSEs, notably those in the power, oil and gas sectors have established subsidiaries and joint ventures abroad. Data with respect to the investments made abroad by the CPSEs is not maintained centrally.

Sale of Cement Corporation plants

- 37. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether it is a fact that Cement Corporation of India has taken a decision to sell its plants; and
 - (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): (a) Cement Corporation of India (CCI) is a sick BIFR referred company. It has 3 operating units and 7 non-operating units. As per the revival scheme, approved by the Government and ordered by BIFR, it has been decided to close its 7 non-operating units.

(b) The details of the 7 non-operating units are as under:

Non-operating Units

Unit	Location
Mandhar	Chhattisgarh
Kurkunta	Karnataka

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Unit	Location
Nayagaon/Nayagaon Expansion	Madhya Pradesh
Akaltara	Chhattisgarh
Charkhi Dadri	Haryana
Adilabad@	Telangana
Delhi Grinding Unit	Delhi

[@] All the seven non-operating units except Adilabad unit have been closed and put on sale. The Adilabad unit could not be closed due to interim order of the Hon'ble High Court of Andhra Pradesh for maintaining status-quo.

Performance ratings in last five years

- 38. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether Central Public Sector Undertakings (CPSUs) annually get performance ratings,
- (b) if so, the details of performance ratings got in the last five years and the current year by each Maharatna, Navratna and Miniratna Central Public Sector Enterprises (CPSE);
- (c) the details of MoUs signed by each of the above CPSE during the last five years and the current year; and
 - (d) the steps taken to execute those MoUs within the time-frame?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): (a) Evaluation of the performance of Central Public Sector Enterprises (CPSEs), against targets fixed in their respective Memorandum of Understanding (MoU) for a financial year is done at the end of that financial year.

- (b) The details of the evaluation of the achievements vis-à-vis MoU targets of Maharatna, Navratna and Miniratna CPSEs for the last five years is given in the Statement (See below).
- (c) and (d) Memorandum of Understanding (MoU) is a mutually negotiated agreement between the management of the CPSE and its Administrative Ministry/ Department wherein annual targets are fixed for different financial and non-financial parameters. The achievement of targets fixed in the MoU is the responsibility of the management of CPSEs and its Administrative Ministry/Department.